

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW NO. 209 OF 2020

Maria Peregrina Fernandes

..... Petitioner

*V e r s u s*

State of Goa & Ors.

..... Respondents

Ms. P. Remedios, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Mr. P. Arolkar, Additional Government Advocate for the Respondent nos. 1 and 2.

Mr. S. D. Padiyar, Mr. P. Phadte and Mr. P. Shirodkar, Advocates for the Respondent no.3.

Coram :- M. S. SONAK &  
M. S. JAWALKAR, JJ.

Date : 19<sup>th</sup> October, 2020

P.C.

1. At the request of the learned Counsel appearing on behalf of the petitioner, we place this matter on 20.10.2020.

M. S. JAWALKAR

M. S. SONAK, J.

arp/\*